

# **PATNA HIGH COURT, PATNA**

## **NOTIFICATION**

**Dated, The 24<sup>th</sup> April, 2026.**

**No.- 372 A :** The Judicial officer of the rank of Civil Judge (Senior Division), named in column no. 2 of the table given below is transferred and posted as Civil Judge (Senior Division) in the Judgeship to be stationed ordinarily at the station mentioned against his name in column no. 3 of the table which will be effective from the date of inauguration of the Nirmali Sub-divisional Civil Court under the Judgeship of Supaul.

<b>Sl. No.</b>	<b>Name of the officer, designation and present place of posting</b>	<b>(a) Designation at the new station (b) Place where the officer is to be stationed at ordinarily (c) Name of the Judgeship in which transferred and posted</b>
<b>1</b>	<b>2</b>	<b>3</b>
1.	<b>Sri Shyam Nath Sah</b> Civil Judge (Sr. Div.)-cum-A.C.J.M., Supaul.	a) <b>Civil Judge (Senior Division)</b> b) Nirmali c) Supaul

**By order of the High Court**

Sd/- S.G. Mishra

**Registrar General**

**Memo No. 37831-37868 / Patna Dated the 24<sup>th</sup> April, 2026.**

Copy forwarded to the Principal Secretary to the Govt. of Bihar, General Administration Department, Patna / Secretary to the Govt. of Bihar, Law Department, Patna / A.G. (A & E) Bihar, G.A.-7, Birchand Patel Marg, Patna / Under Secretary, Personal Claims and Pay fixation Cell '3', Finance Department, Govt. of Bihar, Patna / Registrar (Establishment), Patna High Court, Patna / Registrar (IT)-cum-CPC, Patna High Court, Patna / Editor, Patna High Court, Patna / I/C Registrar-cum-Secretary, Patna High Court Legal Services Committee, Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Joint Registrar (Estb.), Patna High Court, Patna / O.S.D., Patna High Court, Patna / O.S.D. (Chief Justice's Secretariat), Patna High Court, Patna / Joint Registrar (List), Patna High Court, Patna / Joint Registrar (IT), Patna High Court, Patna / Sub-Editor-I, Patna High Court, Patna / Joint Registrar (Judicial), Patna High Court, Patna / I/C Registrar (Recruitment & Appointment), Patna High Court, Patna / Addl. Registrar, Juvenile Justice Secretariat, Patna High Court, Patna / O.S.D. (Infrastructure),

Patna High Court, Patna / Member Secretary, BSCMSC, Patna High Court, Patna / Sub-Editor-II, Patna High Court, Patna / O.S.D. (Patna High Court Infrastructure Cell), Patna High Court, Patna / O.S.D. (Computerization), Patna High Court, Patna / Research Officer, Juvenile Justice Secretariat, Patna High Court, Patna / I/C Registrar-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / Section Officer-I/c, Selection & Appointment Cell, Patna High Court, Patna / Section Officer-I/c, Computer Cell, Patna High Court, Patna / Section Officer-I/c, Judicial Officers Service Record Room, Patna High Court, Patna / Section Officer-I/c, Monitoring Cell-II, Patna High Court, Patna / Section Officer-I/c, Court Management Cell, Patna High Court, Patna / Section Officer-I/c, Vigilance Cell, Patna High Court, Patna / Section Officer-I/c, Infrastructure Cell, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for uploading the same on the website of the Hon'ble Court / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, Bihar State Legal Services Authority, Patna / Principal District and Sessions Judge, Supaul [for information and communication to the Officer concerned].

***The officer concerned is directed to join at the new place of posting at the Nirmali Sub-divisional Civil Court under the Judgeship of Supaul w.e.f. the date of inauguration of the Sub-Divisional Civil Court thereat.***

**[-] For the D.J. concerned only.**

**By order of the High Court**

  
**Registrar General**